

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 2151  
(To be answered on the 3<sup>rd</sup> August 2015)**

**CONSTRUCTION OF BUILDINGS NEAR AIRPORTS**

**2151. DR. P. VENUGOPAL**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government has agreed to furnish necessary maps and information regarding height restrictions for construction in the funnel zone of all the airports;
- (b) if so, the details thereof;
- (c) whether the Government has decided to expedite giving height clearances requests to the developers / builders on a time-bound basis; and
- (d) if so, the details thereof?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Dr Mahesh Sharma)**

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(a) & (b): Airports Authority of India(AAI) has prepared Colour Coded Zoning Maps (CCZMs) of Mumbai, Navi Mumbai, Hyderabad, Delhi and Kolkata clearly indicating the permissible heights in different colour coded grids in different zones of these airports. These maps are available on AAI's website.

(c) & (d): Yes, Madam. It has been decided to upgrade the existing online height clearance system i.e. NOCAS to NOCAS V.2. The NOCAS V.2 is bound to process the NOC application without any human intervention after physical verification of site co-ordinates by AAI officials and issuance of NOC for height clearance expeditiously.

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